## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 102010

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 23.11.2017** 

NAME OF THE COMPANY: Shamkey Cofysh Lfd
SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of the Companies Act

<u>SI. NO.</u>	Folim	Designation	Representation	Signature
<u>2.</u>	RAKES 14 K	Ach.	Rescy	Des
3,	( Ravi Prakos W) 000	Volv.	for IFCI	Stimose-
9.	(Rais Prakosh) for Aslish Mishns	Adv.	for PICUP	Rowi

## CP No.10/2010

Sh. Anurag Khanna alongwith Sh. Syed Fahim for the petitioner company. Advocate Sh. Rakesh Kumar and Sh. Manish Kumar Gupta for Respondent No.4. and Sh. Ravi Prakash holding brief for Advocate Ashish Mishra. Sh. O.P. Mishra for respondent no.3 and 5.

The time is granted for filing reply in respect of present petition, it is informed that a SLP is still pending before the Hon'ble Supreme Court.

The matter be listed on 22<sup>nd</sup> December, 2017.

Dated:23.11.2017

Typed by: MD. Zaid (Stenographer) H.P. Chaturvedi, Member (Juniciai)